



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2017-18/37

DBR.No.Ret.BC.80/12.06.004/2017-18

August 03, 2017

All Scheduled Commercial Banks

Dear Sir,

Exclusion of the name of State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Mysore, State Bank of Patiala, State Bank of Travancore and Bharatiya Mahila Bank from the Second Schedule to the Reserve Bank of India Act, 1934

We advise that the names of State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Mysore, State Bank of Patiala, State Bank of Travancore and Bharatiya Mahila Bank have been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 vide Notification DBR.No.Ret.BC.57/12.06.004/2017-18 dated March 30, 2017, and published in the Gazette of India (**Part III - Section 4**) dated July 15 – July 21, 2017.

Yours faithfully

(M.G.Suprabhat)
Deputy General Manager

बैंकिंग विनियमन विभाग, केंद्रीय कार्यालय, 5वीं मंजिल, अमर भवन, सर पी एम रोड , 400001

Department of Banking Regulation, Central Office, 5th floor, Amar Building, Sir P.M.Road, Mumbai-400001

टेलीफोन/Tel No:022-22603000 Email ID: returnsco@rbi.org.in

हिंदी आसान है, इसका प्रयोग बढ़ाइए